

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:4107  
ANSWERED ON:21.03.2013  
IRREGULARITIES IN SCREENING AND SELECTION OF REGISTRAR  
Singh Alias Pappu Singh Shri Uday

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Punjab and Haryana High Court judgment had observed serious irregularities in screening and selection of the Registrar of National Institute of Pharmaceutical Education and Research (NIPER), Mohali;
- (b) if so, the details thereof;
- (c) the reasons for the Board of Governors of NIPER, Mohali has not met to take a view on the observation of the Hon'ble Court;
- (d) whether this anomaly was one of the points listed in the special requisition meeting of the Board of Governors in 2012;and
- (e) if so, the reaction of the NIPER, Mohali and action taken by it in the matter?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA).

(a) to (e) National Institute of Pharmaceutical Education and Research (NIPER), Mohali, has reported that the operation of the order of Hon'ble Single Judge in Civil Writ Petition No. 6458 of 2012 has been stayed by a Double Bench headed by Chief Justice of Hon'ble Punjab and Haryana High Court in Later Patents Appeals No. 2094 of 2012 & 2106 of 2012. The matter is subjudice. Next date of hearing is fixed for 03.05.2013.